

(2) (i) Review (Hindi and English versions) by the Government on the working of the Bokaro Steel Limited, for the year 1970-71.

(ii) Annual Report (Hindi and English versions) of the Bokaro Steel Limited, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1359/71]

(3) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1970-71.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1360/71]

(4) (i) Review (Hindi version) by the Government on the working of the Triveni Structural Limited for the year 1970-71.

(ii) Annual Report (Hindi version) of the Triveni Structural Limited for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1361/71]

ANNUAL REPORT OF ANDAMAN AND NICOBAR ADMINISTRATION, 1970-71

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN) : On behalf of Shri K.C. Pant I beg to lay on the Table a copy of Annual General Administration Report (Hindi and English versions) of Andaman and Nicobar Administration, for the year 1970-71. [Placed in Library. See No. LT-1362/71]

GUJARAT DEVASTHAN INAMS ABOLITION (AMENDMENT) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : I beg to lay on the Table a copy of the Gujarat Devasthan Inams Abolition (Amendment) Rules, 1971 published in Notification No. GHM/4622/M/DAR/1071-Y in Gujarat Government Gazette dated the 12th November, 1971, under sub-section (2) of section 29 of the Gujarat Davasthan Inams Abolition Act, 1969, read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-1363/71]

ANNUAL REPORT OF INDIAN DAIRY CORPORATION, BARODA

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : I beg to lay on the Table a copy of the Annual Report of the Indian Dairy Corporation, Baroda for the year ended 31st March, 1971 along with the Audited Accounts, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See, No. LT-1364/71]

ANNUAL REPORT OF TEA BOARD, 1969-70

PROF SHER SINGH : On behalf of Shri A.C. George I beg to lay on the Table a copy of the Annual Administration Report (Hindi version) of the Tea Board for the year 1969-70. [Placed in Library. See No. LT-1365/71]

10.13 HRS.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the